


In partial modification of Roster dated 7.11.2020, Hon'ble the Chief Justice has been pleased to order that Hon'ble Ms. Justice Nirmaljit Kaur and Hon'ble Mr. Justice B.S.Walia will sit in Hon'ble Single Bench (Criminal Roster).

In addition to matter of Hon'ble Single Bench (Criminal Roster), the Civil Contempt Petition as already being listed before their Lordships will continue to be listed.

By order of Hon'ble the Chief Justice.


11.12.2020
(Sanjiv Berry)
Registrar General
11.12.2020